

किए जाने के ऐसे मामलों की पुनरावृत्ति को रोका जा सके। संबंधित देशों के साथ मैत्रीपूर्ण संबंधों और सतत सहयोग को देखते हुए, ब्यौरा जाहिर करना उचित नहीं होगा।

### Opium cultivation in Himachal Pradesh

1633. SHRI VIRBHADRA SINGH : Will the Minister of FINANCE be pleased to state:

(a) whether the Central Government allowed opium cultivation in Himachal Pradesh about 3 to 4 years ago;

(b) if so, the reasons for which the cultivation has not so far been started, despite Government permission; and

(c) the time by which cultivation will be started and the names of the areas where it will be cultivated ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISNIGH SISODIA):

(a) The Central Government have allowed the State Government of Himachal Pradesh to conduct experimental cultivation of opium in Government farms under the supervision of the State Agricultural Department, over an area not exceeding 5 hectares.

(b) and (c). The information is being collected and will be laid on the Table of the House.

### Granting of export permits to Madhya Pradesh

1634. SHRI SHIVENDRA BAHADUR SINGH: Will the Minister of COMMERCE be pleased to state:

(a) the names of the parties which have been given export permit for the export of rice from Madhya Pradesh and for which country indicating which of these are private parties ;

(b) whether Government agency of Madhya Pradesh has been granted any export permit and if not, the reasons therefor; and

(c) the reasons why private parties have been given?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI

KHURSHED ALAM KHAN) : (a) to (c). Only Madhya Praddsh Export Corporation Ltd., Bhopal, which is a State Government designated Agency, has been granted an export licence on 4-2-81 for export of 30,000 M. T. of Coarse Rice to France for a value of Rs. 7,22,20,200/-.

No private party has been granted any export licence for export of non-basmati or coarse rice from Madhya Pradesh.

### Setting up of Security Press for Printing Postal Stationery

1635. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have set up another Security Press to avoid the recurring shortage of postage stamps etc.; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : (a) & (b). Government have decided to set up a Security Printing Press at Hyderabad for printing of Post Cards, Inland Letter Cards and Embossed Envelopes to supplement the output of the India Security Press, Nasik Road in respect of these items. In addition, the printing of Match Excise Banderols and certain Security Forms is proposed to be transferred to the Hyderabad Press from the India Security Press, Nasik Road. The total cost of the new Press is estimated at Rs. 5.7 crores. The Press is likely to go into production towards the end of 1981.

### Permission to Indian drug Firms for setting up Units in Foreign Countries

1636. SHRI AMAR ROY PRADHAN : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have permitted some of the Indian firms to set up their drug units in the foreign countries ; and

(b) if so, the names of the firms and the decision of Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) and (b). A list of Indian companies which have been permitted to set up Joint Ventures abroad in the field of drugs and pharmaceuticals is given in the attached statement.